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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + <u>W.P.(CRL) 3499/2018 and CRL.M.A. Nos. 47408/2018 and 2787/2019</u>

MOHD. HASHIR JAVED QURESHI & ANR. Petitioners

Through: Mr Sanjay Gupta, Advocate.

versus

STATE Respondent

Through: Mr Karanjeet Rai Sharma, Advocate

for Mr Sanjay Lao, ASC for State. SI Vijay Kumar, PS Sadar Bazar.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

<u>ORDER</u>

21.01.2020

- 1. Mr Irfan Javed Qureshi, father of petitioner no.1 is present in Court. He requests that the matter be adjourned to enable him to file the list of dates.
- 2. At his request, list on 01.05.2020.

VIBHU BAKHRU, J

JANUARY 21, 2020 RK